

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No.165 of 2020

IN THE MATTER OF:

Pradip Kamdar & Anr.

...Appellants

Vs.

**Automotive Manufacturers Pvt. Ltd.
& Ors.**

...Respondents

Present:

For Appellants:

Mr. Ashish Kamat, Mr. Aniket N. Nimbalkar, Mr. Dhiraj Kumar Totala, Mr. Shyam Kapadia and Ms. Kirti Balasubramanian, Advocates.

For Respondents:

Mr. Arun Kathapalia and Mr. Navroz Seervai, Sr. Advocates with Mr. Kamlendra Singh, Ms. Shubhabrata Chakraborti, Mr. Hafeez Patanwala and Mr. Dhruv Malik, Advocates for R- 2 to 4.

Mr. Leshan Sinha, Mr. Pranaya Goyal, Mr. Bindi Dave, Mr. Darius Khambhata, Mr. Aman Raj Gandhi, Mr. Nikhil Ranjan, Mr. Utkarash Kulvi and Mr. Aayesh Gandhi, Advocates for R-5 &14.

ORDER

(Through Virtual Mode)

12.10.2020: Since there is a connectivity problem in this matter, the Registry is directed to list the matter on tomorrow, i.e. **13th October, 2020** under the same caption.

**[Justice Venugopal M.]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**